

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
SINGLE MEMBER APPEAL BRANCH

Dated: 29/06/2016

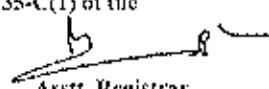
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70299/2016-SM|BR| dated 20/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/51681/2015, E/51938/2015 E/MISC/70160/2016	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE & SERVICE TAX-AGRA 113/4, SANJAY PLACE, AGRA, U.P. 282002
		Name and Address of Respondent
2		JUNO BITUMIX PVT LTD E-106, UPSIDC INDUSTRIAL AREA, KOTWAN, KOSIKALAN, MATHURA, U.P.

Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Delhi

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centex Publications Pvt. Ltd., 1512-43, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, V. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Jscn Mall, Satellite Road, Ahmedabad-15

9 LAWCREUX Advisers Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

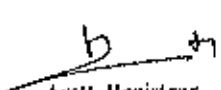
11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad - 500082

13 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD

Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-70160/16
& Ex. Appeal No.51938/15 & C.O.No.-51681/15**

Arising out of O/A No.49-CE/APPL-AGRA/LKO/2015 dated 06.02.2015
passed by Commr. (Appeals) of Central Excise, Customs & S. Tax,
Lucknow.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

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- | | |
|--|--------|
| 1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? | : No |
| 2. Whether It should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | : Yes |
| 3. Whether His Lordship wishes to see the fair copy of the Order? | : Seen |
| 4. Whether Order is to be circulated to the Departmental Authorities? | : Yes |
-

Commissioner of Central Excise, Customs & S. Tax, Agra
...APPELLANT(S)

VERSUS

M/s Juno Bitumix Pvt. Ltd.

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING & PRONOUNCEMENT : 20.06.2016

Final ORDER NO. 70299/2016



Per Mr. Anil Choudhary :

Appeal is disposed off as withdrawn under Litigation Policy, as prayed in E/M.A.No.70160/16 by Revenue, without entering into merits. M.A. & C.O. also stand disposed off.

(Pronounced in the open Court)


(Anil Choudhary)
MEMBER (Judicial)

mm

प्रमाणित प्रती / Certified True Copy
12.7
राज्य सरकार / State Government
राज्य सरकार, राजस्थान / State Government, Rajasthan
अधीनस्थ न्यायाधीश / Subordinate Judge
38, एन.टी. रोड, जयपुर-302001
38, N.T. Road, Jaipur-302001

